

43

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.749/2019

Date of decision: 06.11.2019

**CORAM:- R. VIJAYKUMAR, MEMBER (A) .
R.N. SINGH, MEMBER (J) .**

Shri Jagdish Prasad Gupta,
I.A.S. (MH 1993),
Age: 56 years,
Principal Secretary,
OBC, SEBC, VJNT & SBC
Welfare Department,
Government of Maharashtra,
Mantralaya, Mumbai-400 032.
R/at Flat No.25, Avanti-Amber
Apartment, N. D. Road,
Malabar Hill,
Mumbai-400 006.

... **Applicant.**

(Applicant in person)

VERSUS.

1. Union of India
Through : Secretary to the
Government of India, Ministry
of Personnel, Public Grievances
& Pensions, (Department of Personnel
& Training), North Block,
New Delhi-110 001.
2. State of Maharashtra
Through the Chief Secretary,
Government of Maharashtra,
Mantralaya, Mumbai-400 032.
3. Principal Secretary,
Public Health Department,

G. T. Hospital Campus,
Government of Maharashtra,
Mantralaya, Mumbai-400 032.

... Respondents.

O R D E R

Per: R.Vijaykumar, Member (A)

1. When the case is called out, Shri Jagdish Prasad Gupta, applicant appears in person.
2. After arguing for some time, the applicant seeks permission to withdraw the OA. Permission is accordingly granted.
3. In view of the above, the OA is accordingly dismissed as withdrawn without any order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.